# Name of the Corporate Debtor : Pelican Biotech and Chemical Labs Private Limited Date of commencement of CIRP: 28th May 2024 (Certfied copy received on 29th May 2024)

List of creditors as on: 05/07/2025

## Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 (Amount in ₹)

	1	ı			iniount in V)		T			
	Category of creditor	Summary o	of claims received	Summary o	f claims admitted	Amount of		Amount of claims under	Details in	Remarks, if
No.						contingent	admitted	verification	Annexure	any
		No. of claims	Amount	No. of claims	Amount of claims admitted	claims				
1	Secured financial creditors belonging to any class of creditors									
2	Unsecured financial creditors belonging to any class of creditors									
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	3,70,63,301.00	2	3,70,63,301.00	-	-	-		
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)									
5	Operational creditors (Workmen)									
6	Operational creditors (Employees)									
7	Operational creditors (Government Dues)	2	11,41,335.00	2	11,14,849.00		26,486.00			
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	21,43,879.00	1	10,43,354.00		11,00,525.00			
9	Other creditors, if any, (other than financial creditors and operational creditors)									
	Total	5	4,03,48,515.00	5	3,92,21,504.00	-	11,27,011.00	-		

Annexure-1	۱nn	ex	ur	e-1
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#### Name of the Corporate Debtor : Pelican Biotech and Chemical Labs Private Limited Date of commencement of CIRP: 28th May 2024 (Certfied Certfied copy received on 29th May 2024) List of creditors as on: 05/07/2025

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

S	l.	Name of creditor	Identification No.	Details of cl	aim received			Details of claim a	dmitted			Amount of	Amount of any	Amount of	Amount of	Remarks, if any
N	lo.											continge nt	mutual dues,	claim not	claim	
				Date of receipt	Amount	Amount of	Nature of	Amount covered by	Amount	Whether	% of voting	claim	that may be set-	admitted	under	
					claimed	claim admitted	claim	security	covered by	related	share in CoC		off		verificati	
								interest	guarantee	party?					on	
								NII.								

#### Annexure-2

Name of the Corporate Debtor: Pelican Biotech and Chemical Labs Private Limited Date of commencement of CIRP: 28th May 2024 (Certfied Certfied copy received on 29th May 2024) List of creditors as on: 05/07/2025

List of unsecured financial creditors belonging to any class of creditors

						(All	iount in ()							
Sl.	Name of creditor	Identification No.	Details of claim	received	Details of clain	n admitted				Amount of	Amount of	Amount of	Amount of	Remarks, if any
No.			Date of receipt	Amount	Amount of	Nature of	Amount covered by	Whether	% of voting	contingent	any mutual	claim not	claim under	
				claimed	claim	claim	guarantee	related	share in	claim	dues, that	admitted	verification	
1					admitted			party?	CoC		may be set-			

# Name of the Corporate Debtor : Pelican Biotech and Chemical Labs Private Limited Date of commencement of CIRP: 28th May 2024 (Certfied Certfied copy received on 29th May 2024) List of creditors as on: 05/07/2025

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

SI. No	Name of creditor	Details of clain	n received			Details of claim adm	itted			Amount of contingent	Amount of any	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC	claim	mutual dues, that may be set-off			
1	Biotechnology Industry Research Assistance Council (BIRAC)	11-06-2024	3,54,37,313.00	3,54,37,313.00	Term Loan	3,54,37,313.00	-	NO	95.61	0		-	-	NIL
2	The Federal Bank Limited	07-06-2024	16,25,988.00	16,25,988.00	Cash credit loan	16,25,988.00	-	NO	4.39	0		-	-	NIL
	TOTAL		3,70,63,301.00	3,70,63,301.00		3,70,63,301.00	-		100.00			-	-	

#### Annexure-4

Name of the Corporate Debtor : Pelican Biotech and Chemical Labs Private Limited
Date of commencement of CIRP: 28th May 2024 (Certfied Certfied copy received on 29th May 2024)

List of creditors as on: 05/07/2025

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

SI No		Details of clain	n received		Details o	f claim admitted			Amount of contingent	· ·		Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	claim	may be set- off			
1						NIL							
	Total		-	-		-					-		

## Name of the Corporate Debtor : Pelican Biotech and Chemical Labs Private Limited Date of commencement of CIRP: 28th May 2024 (Certfied Certfied copy received on 29th May 2024)

List of creditors as on: 05/07/2025

#### List of operational creditors (Workmen)

(Amount in₹)

S	1	Identification No.	Details o	of claim received		Details of cl	laim admitte	-		Amount of any mutual dues,	Amount of claim under verification	Amount of claim not admitted	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable	claim	that may be set-off				
							NIL	•					•	

#### Annexure-6

Name of the Corporate Debtor : Pelican Biotech and Chemical Labs Private Limited Date of commencement of CIRP: 28th May 2024 (Certfied Certfied copy received on 29th May 2024)

List of creditors as on: 05/07/2025

## List of operational creditors (Employees) (Amount in₹)

Sl.	Name of authorised	Identification Number	Details o	f claim received		Details of cl	laim admitte	d			Amount of claim under		Remarks, if any	Remarks for internal	
No.	representative, if any						1	T	alaim	mutual dues, that may be	verification	admitted		purpose	<b></b>
			Date of receipt	Amount claimed	Amount of claim	Nature of claim	Whether related	% of voting share in CoC, if		set-					l
					admitted	Claiiii	party?	applicable		off					İ
1	-														
2							NIL								
3															
4															<b></b>
Claims	received on account of outs	standing Salaries of Ex-empl	oyees												1
							NIL								<b></b>
Claims	received on account of ou	tstanding Gratuity of ex-er	nployees												
							1								i

### Name of the Corporate Debtor: Pelican Biotech and Chemical Labs Private Limited

Date of commencement of CIRP: 28th May 2024 (Certfied Certfied copy received on 29th May 2024)
List of creditors as on: 05/07/2025

#### List of operational creditors (Government dues)

(Amount in₹)

SI	Details of Claimant	Details of claim			Detai	ls of claim ac	lmitted			Amount of	Amount	Amount	Amount of	Remarks, if
No		received								contingent	of any	of claim	claim under	any
	Department	Date of	Amount	Amount	Nature of	Amount	Amount	Whether	% of voting	claim	mutual	not	verification	
		receipt	claimed	of claim	claim	covered by	covered by	related	share in		dues,	admitted		
				admitted		security	guarantee	party?	CoC, if		that may			
						interest			applicable		be set-off			
1	Employees Provident Fund Organisation	17-07-2024	3,80,147.00	3,53,661.00	Operational	-	NIL	No	-	1	-	26,486.00	-	The payment of Rs. 26,486 for the period August 2021 to December 2021 was duly deposited but the same was included in the claim amount. Hence, the balance amount of Rs. 26,486 is rejected.
2	ESI Corporation Kollam	16-08-2024	7,61,188.00	7,61,188.00	Operational	-	NIL	No	-	-	-	-	-	
			11,41,335.00	11,14,849.00		-						26,486.00	-	

#### Annexure-8

Name of the Corporate Debtor : Pelican Biotech and Chemical Labs Private Limited

Date of commencement of CIRP: 28th May 2024 (Certfied Certfied copy received on 29th May 2024)

List of creditors as on: 05/07/2025

List of creditors as on. 05/07/2025

List of operational creditors (Other than Workmen and Employees	and Government	Dues)

- 1	Sl. Name of creditor No.	Details of claim received		Detai	ls of claim ad	lmitted			Amount of contingent	Amount of any mutual	Amount of claim not admitted	Amount of claim under	Remarks, if any
		Date of receipt   Amount claims	d Amount of claim admitted	Nature of claim	1	Amount covered by guarantee		% of voting share in CoC	claim	dues, that may be set-off		verification	
1	I K and S Partners	18-09-2024 21,43,87	.00 10,43,354.00	) Operational	-	-	No	-	-	-	11,00,525.00	-	The claim was submitted belatedly. An amount of Rs. 10,43,354/- has been classified as admissible, subject to the recommendation of the CoC and condonation of delay by the Hon'ble NCLT in accordance with Regulation 13(1)(c)(b) of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016. The balance amount of Rs.11,00,525/- could not be admitted due to non-submission of the work order evidencing the accepted rate for the work carried out.
	Total	21,43,87	.00 10,43,354.00	)	-	-		-	-	-	11,00,525.00	-	-

#### Name of the Corporate Debtor : Pelican Biotech and Chemical Labs Private Limited Date of commencement of CIRP: 28th May 2024 (Certfied Certfied copy received on 29th May 2024) List of creditors as on: 05/07/2025

### List of other creditors (Other than financial creditors and operational creditors)

(Amount in₹)

S	SI.	Name of	Details of	claim		I	Details of claim ad	mitted		Amount of	Amount of any	Amount of	Amount of	Remarks, if any
N	Vo.	creditor	received							continge nt	mutual dues,	claim not	claim	
1										claim	that may be set-	admitted	under	
			Date of	Amount	Amount of	Nature of	Amount covered	Amount covered	Whether		off		verificati	
			receipt	claimed	claim	claim	by	by guarantee	related				on	
					admitted		security interest		party?					
				•										

NIL